



केन्द्रीय कर एवं सीमा शुल्क के मुख्य आयुक्त का कार्यालय  
OFFICE OF THE CHIEF COMMISSIONER OF CENTRAL TAX & CUSTOMS  
केन्द्रीय वस्तु एवं सेवाकर विशाखापट्टणम क्षेत्र CENTRAL GST VISAKHAPATNAM ZONE  
जीएसटी भवन, पत्तन क्षेत्र, विशाखापट्टणम GST BHAVAN, PORT AREA  
VISAKHAPATNAM – 530 035  
E-MAIL: [ccu-cexvzq@nic.in](mailto:ccu-cexvzq@nic.in)

F. No. VIII/48/05/2022-CC (VZ)-Cus.Tech

Date: 28/04/2022

To  
The Director General  
Directorate General of Systems  
& Data Management, Customs & Central Excise,  
4<sup>th</sup> & 5<sup>th</sup> floor, Hotel Samrat, Chankyapuri, Kautilya Marg,  
New Delhi-110021

Sir,

**Sub:** Application for Authorized Economic Operator Status (AEO-T2)  
of **M/s. SNF (India) Pvt. Ltd., Parawada Mandal, Anakapalle  
Dist., AP – Reg.**

\*\*\*\*\*

**M/s. SNF (India) Pvt. Ltd., Parawada Mandal, Anakapalle Dist., AP** has applied for AEO-T2 certification in terms of CBEC circular no. 33/2016 dated: 22.07.2016.

2. The Board of Directors/ Proprietors/partners/ Company Secretary of **M/s. SNF (India) Pvt. Ltd., Parawada Mandal, Anakapalle Dist., AP** are enclosed herewith.

3. It is requested that the details of the AEO applicants for legal compliance as per para 3.2.1 of Circular 33/2018 dated: 22.07.2016 amended vide circular no. 03/2018-Cus dated: 17.01.2018 may be uploaded on CBEC website at the following location: **Home->Departmental Officers->Systems/Home->Public Information->Indian AEO Programme**, so that all the field formations may directly respond to this Zonal AEO cell with requisite legal compliance information **within 14 days** of uploading.

Yours faithfully,

Encl.: As above.

(ए के मंजूमदार / A.K. MAJUMDAR)  
उपायुक्त / Deputy Commissioner (CCO).

M/s SNF (India) Pvt Ltd.,  
 Plot No. 19, Jawaharlal Nehru Pharma City,  
 Ponnuru Village, Parawada (Mandal),  
 Visakhapatnam

**Details of Directors as on 31.12.2021**

SI. No:	Full Name	Date of Birth	Father's Name	PAN No	Address
1	Kumaresan Rajendran	25-05-1971	Rajendran Perumal	AAEPK9465B	Flat No 2A Rupa Flats,6/10, Rajan Street, TNAGAR, Thiyagaraya Nagar, Chennai-600017
2	M.V. Jagannath	27-02-1967	Rama Krishna Rao Maguluri	AYKPM3261F	F No 107. D Block, Navya Naullife, Dairy Hospital Road, Sheela Nagar, Pedagantyada, BHPV, Visakhapatnam-530012
3	Loic Pierre Faucheur	13-11-1977	Daniel Faucheur		246, oute DELA, Mitonniere, Saint Laurent De Vaux, Vaugneray- 69670 , FEANCE
4	Arnaud Claude Pierre Marie Lefevre	26-01-1964	Jean Marie Lefevre		38, Rue Pierre Corneille, Lyon-69006, FRANCE



**APPLICATION FORM FOR GRANT OF AEO STATUS**

**(CONTAINS TEN ANNEXURES A, B, C, D, E.1 TO E.5 AND F)**

**(Please fill-up the annexures as may be applicable to the applicant)**

**Annexure – A**

**(applicable for grant of AEO–T1, AEO–T2, AEO–T3 and AEO LO)**

1.	Name of the Company / Economic Operator	<b>M/S SNF (INDIA) PVT LTD., Visakhapatnam</b>
2.	Category of Business entity: (i.e. Importer / Exporter / Logistic Service Provider / Custodian or Terminal Operator / Customs Broker / Warehouse Operator	Exporter/Importer (Copy of IEC is enclosed) (Flag 'A') IEC No: 389058777 dt 16.11.1989 <b>RENEWAL OF AEO-T2</b> <b>Exporter/Importer Category – AEO-T2</b>
3.	Whether already ACP / AEO certified. (If Yes, Annex Copy of Certificate and furnish following:) Identification Number / code: Issued on: Valid upto:	Yes. Certified as AEO-T2 vide INAAACO4070A2F196 dated 20.05.2019 VALID upto 20.05.2022 (Flag 'A')
4.	Address: (If there are more than one site / location, a separate list should be attached for all sites / locations)	Plot No. 19, Jawaharlal Nehru Pharma City, Ponnuru Village, Parawada (Mandal), Visakhapatnam (Site plan is enclosed) (Flag 'B')
4(a).	Whether applicant is a manufacturer or traders	Manufacturer/Exporter/Importer
4(b).	If applicant is a manufacturer, what are the main items of manufacturing	Drugs
4(c).	The economic sector of functioning of the applicant (Eg. Auto/Pharma/Fertilizer etc)	Pharma
5(a).	Contact Person: *	V Rajesh
5(b).	Designation:	Sr. Manager ( Material & Logistics)
5(c).	Phone Number:	0891 - 30588888
5(d).	Mobile No:	9959333184
5(e).	Fax No:	0891 - 30588800
5(f).	E Mail Address:	<a href="mailto:rajesh.v@snf.com">rajesh.v@snf.com</a>
6.	Company Registration No. (In case of Companies Registered under the Company Act, 1956 and / or Limited Liability / Partnership Act, 2008)	Registered as Limited Company. Certificate of Incorporation issued by Registrar of Companies is enclosed. CIN No. U24134AP1989PTC039377 dt 19.09.1989. (Flag 'C')

7.	PAN (Copy may be provided)	AAACP4070A (Copy enclosed) (Flag 'D')
8.	List of sites, under control, where import / export / goods are handled, e.g. packed / unpacked / loaded / unloaded / consolidated etc. in the course of supply to / from international supply chain. Please include site address, phone number and contact person.	List of site where import / export goods are handled/ packed / Unpacked / loaded / unloaded: Plot No. 19, Jawaharlal Nehru Pharma City, Ponnuru Village, Parawada (Mandal), Visakhapatnam – 531 021 V Rajesh - 0891 - 30588888,9959333184.
9(a)	Major items of Import (in case of Importers):	Chemical Based Polymers (Both General & Hazardous)
9(b).	Main Countries of Import (in case of Importers):	FRANCE, CHINA, INDONESIA, MALAYSIA USA & KOREA
9(c)	Major items of export (in case of exporters)	Water soluble polymers
9(d).	Main countries of export (in case of exporters)	SINGAPORE & SRILANKA, U.A.E.
10.	Number of Import documents files during the preceding financial year (in case of importer.	420 (B/Es) (Details of 25 BEs enclosed) (Flag 'D')
11.	Number of Export documents filed during the preceding financial year (in case of exporter)	40 Numbers (SBs) (Details of 25 SBs are Enclosed) (Flag 'D')
12.	Whether the business entity falls under the category of micro, small or medium enterprise (yes / no) (if yes, annex copy of evidence):	No

Signature: 

Place: Visakhapatnam

Full Name: V. RAJESH

Date: 8<sup>th</sup> April, 2022

Position in Company: Sr. Manager



The applicant should nominate a readily accessible central points of contact person (who should be a senior management official within the administration of the applicant) in order to make available to the AEO Programme Manager or to any officer authorized by the AEO Programme Manager all the information necessary for the proving compliance with the requirements for issuing the AEO certificate.